

Unauthorised Constructions in Delhi

1339. SHRI BRIJ BHUSHAN
SHARAN SINGH;
SHRI RAJENDRA
AGNIHOTRI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of unauthorised constructions demolished in Delhi during the last six months;

(b) whether any norms have been prescribed for demolishing unauthorised constructions; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) It is reported by municipal Corporation of Delhi, Delhi Development Authority, New Delhi Municipal Committee and Central Public Works Department that in all a total of 3737 unauthorised constructions were demolished in Delhi during the last six months.

(b) and (c). According to M. C. D. priorities have been fixed for demolition of various types of unauthorised constructions under M.C.D. Act. D.D.A reports that action to remove the unauthorised construction as per the provisions of DD Act and Public Premises Act is taken. New Delhi Municipal committee initiates action to demolish the unauthorised construction as per the provisions of Punjab Municipal Act. C.P.W.D. takes action to remove the unauthorised construction as soon as it is noticed.

[English]

Police Commissioner System in Delhi

1340. SHRI KARIA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government are

considering to abolish Police Commissioner systems in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) There is no such proposal under consideration of the Government at present.

(b) Does not arise.

[Translation]

Plantation of Fruit Bearing Trees

1341. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of fruit trees planted in Maharashtra during 1989-90, 1990-91 and 1991-92;

(b) the amount allocated for this purpose and the actual amount spent therefor; and

(c) the target fixed for 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The information on number of fruit trees planted in Maharashtra is not available. However, the area covered under fruit plantation during 1989-90, 1990-91 and 1991-92 was 6032, 84333 and 1, 12269 hectares, respectively.

(b) The amount allocated and the expenditure year wise are given below: